

IN THE HIGH COURT OF JHARKHAND AT RANCHI
A.B.A. No. 768 of 2020

Laxman Kumar Soni ... Petitioner

-Versus

1. The State of Jharkhand

2. Nizam Ansari

... Opposite Parties

CORAM: HON'BLE MR. JUSTICE RONGON MUKHOPADHYAY
Through Video Conferencing

For the Petitioner

:- Mr. Samir Kumar Lall, Advocate.

For the State

:- Mr. Rakesh Kumar, APP

For Opp. Party No.2

:- Mr. Sahdeo Choudhary, Advocate

Order No. 06

Dated 25th June, 2020

Let this matter be listed in the next week under the same heading since it has been stated by Mr. Sahdeo Choudhary, learned counsel for the O.P. No. 2 that the counter affidavit has been filed.

The office is directed to trace out the counter affidavit and bring it on record.

The interim order dated 20.05.2020 is extended till the next date of listing.

(RONGON MUKHOPADHYAY,J.)